

due consideration to the capacity of the local engineering firms and the quality of their products.

SELECTION OF ARTISTES

*1277. **Shri K. K. Basu:** (a) Will the Minister of Information and Broadcasting be pleased to state who selects the artistes in different Radio Stations?

(b) What are the criteria of such selection?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Applicants seeking engagements for music programmes are auditioned in the first instance by programme officers at various stations of All India Radio. Arrangements have been recently made for artists for classical and light classical music to be screened and graded through a Jury drawn up from the Panels for Hindustani and Karnataka Music.

(b) The main criteria in the selection of artists are the quality of their performance and suitability for broadcasting.

CALCUTTA STATION OF A.I.R.

*1278. **Shri N. B. Chowdhury:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total amount realised as license fees from Radio licence holders in the State of West Bengal during the year 1951-52;

(b) the total expenditure incurred by Government to maintain the Calcutta Station of All India Radio during the year 1951-52; and

(c) the number of new artistes engaged by the Calcutta Station during the year 1951-52?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Rs. 14,94,773.

(b) Rs. 14,89,500.

(c) 237.

IRRIGATION UNDER DAMODAR VALLEY PROJECTS

*1279. **Shri N. B. Chowdhury:** (a) Will the Minister of Irrigation and Power be pleased to state how many acres of land in West Bengal are likely to be irrigated under the Damodar Valley Projects?

(b) Will the peasants have to pay water cess for the benefit of irrigation facilities?

(c) If so, who will realise the Cess—Government or the Damodar Valley Corporation?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 10,26,000 acres.

(b) Yes, Sir.

(c) The attention of the Member is invited to Section 14 of the Damodar Valley Corporation Act.

GAZETTED POSTS IN PLANNING COMMISSION'S OFFICE

*1280. **Shri Nambiar:** (a) Will the Minister of Planning be pleased to state whether non-graduates have been appointed to gazetted posts in the office of the Planning Commission?

(b) If so, how were these candidates recruited?

(c) Has U.P.S.C. been consulted regarding these appointments?

(d) If so, what has been the advice of the Commission and why was it rejected?

(e) What steps have been taken to recruit qualified hands?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). No, except for one appointment in which a constructive worker with special experience of village industries was selected for cottage industries work in the Planning Commission.

(c) and (d). The matter is under reference to the Union Public Service Commission.

(e) Until the Union Public Service Commission advise finally, this question does not arise.

BARAPOLE SCHEME IN COORG

*1281. **Shri N. Somana:** (a) Will the Minister of Planning be pleased to state whether the Government of Coorg have requested the Planning Commission to include the Hydro Electric Scheme known as the 'Barapole' scheme in the First Five Year Plan?

(b) If so, has the Planning Commission considered the potentialities of this scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) It is proposed to examine the scheme.

LAKSHMANATHIRTHA PROJECT

*1282. **Shri N. Somana:** (a) Will the Minister of Irrigation and Power be pleased to state whether the survey of the Lakshmanathirtha Project has been completed?

(b) If so, what is the recommendation made by the C.W.P.C.?